

(a) whether his attention has been drawn to the statement made by the Heavy Electricals Servants Trade Union (HESTU) Bhopal that the management of the Heavy Electricals Ltd. have given inflated and take figures of output for the year 1968-69;

(b) whether Government have instituted any inquiry into the matter;

(c) if so, the results thereof; and

(d) if no inquiry has been instituted the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) to (d). A detailed report has been called for from the Heavy Electricals (India) Limited and the matter will be further examined on receipt of the details.

#### Promotion of A.S.Ms. on South-Eastern Railway

8622. SHRI S. KUNDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Assistant Station Masters on the South-Eastern Railway particularly in Khurda Road and Kharagpur Divisions have to wait for more than 20 years for getting a chance for the next promotion;

(b) if so, how many of such Assistant Station Masters are now working in these two divisions for more than 20 years without getting promotion; and

(c) whether any ex-cadre posts of Station Masters and Assistant Station Masters have been created and steps have been taken to discontinue the Relieving Transportation Assistants in the higher grades of Station Masters ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### Quarters for Relieving A. S. Ms. on South Eastern Railway

8623. SHRI S. KUNDU: Will the Minister of RAILWAYS be pleased to state:

(a) the number of quarters provided for Relieving Assistant Station Masters in Khurda Road and Kharagpur divisions of the South-Eastern Railway;

(b) whether any new quarters have been built during 1967-68; and

(c) how many of such quarters will be built in the coming three years for the Assistant Station Masters, Station Masters and Relieving Assistant Station Masters in the above two divisions of the S. E. Railway ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### Post-Matric Scholarships to Scheduled Castes and Scheduled Tribes Students

8624. SHRI MARANDI: Will the Minister of LAW AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question N. 4312 on the 25th March, 1969 and state:

(a) whether the condition that students over 30 years of age will not be granted scholarships under the Post-Matric Scholarship scheme for Scheduled Castes/Tribes will adversely affect the renewal cases for the academic year 1969-70 and

(b) the date of commencement of the revised scholarship scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) No, Sir.

(b) From the academic session 1969-70 beginning in June-July 1969.